

SL. No.29

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 19.04.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>Contempt Application (IBC)/13/ 2023, IA Companies (Act)/154/2023 in Company Petition/39/241/2022</b>
<b>NAME OF THE COMPANY</b>	<b>NRI Power Infra Corporation Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Mr. Koneri Gandh</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>NRI Power Infra Corporation Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>241</b>

**ORDER**

**Present:** Ld. Counsel Mr. Y. Suryanarayana for the Petitioner.

Ld. Senior Counsel Mr. S. Ravi for the Respondent.

At request of the Counsel for the Petitioner, **matter is adjourned to 20.06.2024 along with the IAs.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**